

**Defective Case Register from 2025-12-29 to 2025-12-29**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-RSA/53845/2025	DHANANJAYA MUND	2025-12-29	8-CAUSE TITLE NOT IN ORDER. A s per Jt. vide annex.7 Resp.no.2 is made party being abated.
2	D-LAA/54750/2025	ALOK KUMAR MOHANTY (SR. PANNEL COUNSEL)	2025-12-29	Put up for further S.R after disposal of the said I.A for computing the period of limitation.
3	D-RSA/52120/2025	TIKERAM MEHER	2025-12-29	Address of R-5 not mentioned in the Memo. of Appeal.
4	D-ABLAPL/40192/2025	RAKESH RANJAN DASH	2025-12-29	1. Details like name of PS etc. mentioned in Cause Title and Prayer not tally.
5	D-BLAPL/40382/2025	PRANAYA KUMAR DASH	2025-12-29	i) Paragraph no. of the petition not correct in Declaration of the affidavit.ii) Receipt showing service copy of Union of India NCB not filed.
6	D-WPCRL/40502/2025	GAJENDRANATH ROUT	2025-12-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 14-NOT PROPERLY INDEXED. Index not properly page marked .Welfare fund of Rs. 50/- not paid.
7	D-RSA/52997/2025	NIRANJAN LENKA	2025-12-29	Put up after filing C.Copy of the Decree of Both the Lower Courts for assessment of C.Fee.
8	D-ABLAPL/40696/2025	HEMANTA KUMAR ROUT	2025-12-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Annexure- 2 not mentioned in petition.ii) Date of F.I.R. mentioned in Date chart , Index ,Book mark and Para -2 of the petition not tally with Annexure -1.iii) Page no 14 not Legible.
9	D-BLAPL/40442/2025	RAJESH RANJAN SAHOO	2025-12-29	1. Date of Rejection order mentioned in Index not proper. 2. Name of father of Pet. in CT and Rejection order not tally
10	D-ABLAPL/40521/2025	BIBHUTI BHUSAN NANDA	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
11	D-RSA/52973/2025	ASHOK KUMAR DAS	2025-12-29	1.D.C.Fee of Rs.1137/- to be Paid. Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
12	D-BLAPL/40426/2025	PRASANTA KUMAR ROUSTRAY	2025-12-29	1. Paragraph declaration not correct. 2. Ann.1 Page 12 and 13 not chronologically filed.
13	D-WP(C)/52213/2025		2025-12-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED.

				19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Name of parties not mentioned in index. Annexure-9 not mentioned in averments. OPP. parties not correctly mentioned in cause title.
14	D-WP(C)/54113/2025	LALIT KUMAR MAHARANA	2025-12-29	1.D.C.Fee of LAA Rs.10/- To be paid on V.Nama. 2.Page No 20 Not Filed.
15	D-WP(C)/52231/2025	RAMAKANTA DAS	2025-12-29	14-NOT PROPERLY INDEXED.  AB not mentioned in index.
16	D-BLAPL/40431/2025	AMULYA RATNA PANDA	2025-12-29	1. Date of Disposal of BLAPL 2469 of 2024 mentioned in reference certificate not correct
17	D-BLAPL/40433/2025	SOUMYA JYOTI BISWAL	2025-12-29	1. In Affidavit Deponent relation to Petitioner not mentioned. 2. Certified or Free copy of rejection order not filed.
18	D-BLAPL/39825/2025	SOUMYA RANJAN DAS	2025-12-29	1.Paragraphs incorrectly mentioned in the petition as well as the declaration of the affidavit. 2.Undertaking for non-filing of translated copy(Hindi ) not filed
19	D-BLAPL/40297/2025	JAYAKRISHNA MOHAPATRA	2025-12-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition.  Put up for further SR
20	D-MSA/54129/2025	SOUMYA RANJAN PATI	2025-12-29	1. Period of Delay 29 days. C.Fee Paid be corrected in the Memo. of Appeal.
21	D-BLAPL/40395/2025	SURENDRA NATH PADHY	2025-12-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  2.(a) CC not tally with cause title and synopsis.Name of the Adv not mentioned capital letter in the V.nama.
22	D-BLAPL/40576/2025	ARJUNA CHARANA BEHERA	2025-12-29	Charge sheet no. not found in annex.4 as per index.
23	D-BLAPL/40434/2025	BASUDEV PUJARI	2025-12-29	1. Name of Informant in Para 2 be redacted. 2. Ann.1 not marked in Index as well as in the document itself.
24	D-BLAPL/40568/2025	RAMA CHANDRA MOHANTY	2025-12-29	14-NOT PROPERLY INDEXED.  1. Code no. not furnished in assessment slip. 2.Date of disp.of not mentioned in ref. certificate, as per FIRs details. 3.Petitioner in custody ,but he is the deponent in affidavit and paragraphs not correct.4.As per index, page mark annexs. are not furnished.5 C.copy/ free copy of rej. order not filed

25	D-BLAPL/40449/2025	RABINDRA NATH PANDA	2025-12-29	1. Signature of the petitioner in V. Nama not tally with that of Name mentioned in the Cause title of the application
26	D-ABLAPL/40307/2025	SABYASACHI MISHRA	2025-12-29	1. Copy of the FIR mentioned in page no.3 body of the petition appears to be wrong
27	D-WP(C)/54651/2025	PADMANAV BHUTIA	2025-12-29	1-COURT FEE IS DEFICIENT. 1. Court fee Rs. 18/- to be paid. 2. page no.46 not legible. 3. Page no.46 Annex-5 not exhibited. 4. Petitioner no.14 not executed on V. nama.
28	D-WP(C)/54257/2025	SUBHADUTTA ROUTRAY	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
29	D-WP(C)/54709/2025	SAHASRA JYOTI NANDA	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
30	D-ABLAPL/40238/2025	SOUBHAGYA KUMAR DASH	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
31	D-WP(C)/54564/2025	DAVINDER KUMAR RAWAT	2025-12-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
32	D-WP(C)/52374/2025	SWAPNA KUMAR OJHA	2025-12-29	.Petition not correctly addressed to Honorable Court
33	D-WP(C)/54933/2025	SUBHADUTTA ROUTRAY	2025-12-29	Annexure-8 not correct in Book mark
34	D-ABLAPL/40256/2025	SIVA SANKAR CHAINI	2025-12-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition.
35	D-BLAPL/40685/2025	KAUSTUVA MOHANTY	2025-12-29	.Petition not correctly addressed to Honorable Court
36	D-ABLAPL/40323/2025	CHITTA RANJAN KANUNGO	2025-12-29	14-NOT PROPERLY INDEXED.
37	D-BLAPL/40412/2025	JAYAKRISHNA MOHAPATRA	2025-12-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. D.C. fee Rs.50/- to be paid on v.nama. 2.C.COPY / free copy of rej. order not filed and annex.2 not neat.
38	D-BLAPL/40409/2025	SUCHIT KUMAR NAYAK	2025-12-29	Petitioner address ( Dist.) in C.T., not tally with rej. order. 2. Page nos. 16 and 17 are not neat .
39	D-CONTC/52652/2025	ADV	2025-12-29	COPY OF ORDER IN REVIEW PETITION NO.108/2024 IN PRAYER PORTION (SL.C) BE FILED THEN PUT UP FOR SR
40	D-BLAPL/40403/2025	M. BALAJI RAO	2025-12-29	1. p.s. no. in prayer not tally with rej. order.
41	D-BLAPL/40462/2025	SUSHANTA KUMAR PRADHAN	2025-12-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

42	D-ABLAPL/40257/2025	SAROJ KUMAR PADHY	2025-12-29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 14 not neat.
43	D-BLAPL/40469/2025	BIDYALOK MOHAPATRA	2025-12-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Case pending before the Lower Court incorrectly mentioned in the petition.
44	D-ABLAPL/40258/2025	ASIT KUMAR JENA	2025-12-29	C.T number not tally with synopsis, cause title , First para,prayer and F.I.R copy.
45	D-BLAPL/40625/2025	PRANAYA KUMAR DASH	2025-12-29	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
46	D-ABLAPL/40260/2025	ASIT KUMAR JENA	2025-12-29	Name of the father not mentioned Petitioner no-2 in the cause title.
47	D-CRLMC/40620/2025	GOPAL KRISHNA NAYAK	2025-12-29	1. Date of disposal of the CRLMC case not correctly furnished in Reference certificate.
48	D-ABLAPL/40263/2025	ASIT KUMAR JENA	2025-12-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. C.T number not tally with cause title,synopsis,first para,prayer and F.I.R copy.Petitioner Age not mentioned in the affidavit.
49	D-BLAPL/40579/2025	PREETAM MISHRA	2025-12-29	1. As per FIR details, date of disp. of not furnished and also BLAPL no. 9616/2024 not tally
50	D-CONTC/52234/2025	ADV.	2025-12-29	IN BOOK MARK AND INDEX, MONTH OF ANNEX-2 POSTAL RECEIPT IS WRONG
51	D-BLAPL/40583/2025	TUKUNA KUMAR MISHRA	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED.
52	D-ABLAPL/40290/2025	SATYANARAYAN MISHRA	2025-12-29	1. Address of the petitioner not correct
53	D-ABLAPL/40454/2025	PRAJIT KUMAR PRADHAN	2025-12-29	.Petition not correctly addressed to Honorable Court
54	D-ABLAPL/40271/2025	BIJAY KUMAR MALLIK	2025-12-29	1. In Index, page marking not done correctly. 2. page marking in the application not done correctly. 3. Annexure- 1 to 3 not attested
55	D-ABLAPL/40437/2025	BISWABHUSAN DAS	2025-12-29	1. Annexure-1 not properly page marked in Index.
56	D-ABLAPL/40335/2025	BHARAT JALLI	2025-12-29	20-VERNACULAR CERTIFICATE NOT FURNISHED.
57	D-ABLAPL/40273/2025	BHAKTA BHUSHAN BARIK	2025-12-29	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1.Put up for S.R there after
58	D- ABLAPL/40352/2025	BIDYADHAR MANSING	2025-12- 29	1. Deficit court Rs 10/- not paid in V. nama.
59	D- ABLAPL/40418/2025	SURYAKANTA DWIBEDI	2025-12- 29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  1. No. of F.I.R. under Annexure-1 does not tally with Index and Para-2 of the petition.
60	D- ABLAPL/40146/2025	SAKTIDHARA MISHRA	2025-12- 29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Name of Informant appearing in Synopsis and Para 1 be redacted. 2. Paragraph declaration not correct
61	D-WP(C)/54678/2025	JAGAMOHAN PATTANAİK	2025-12- 29	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  Date not tally with Index vide annex-5. Page 41,100,101 not neat.
62	D- ABLAPL/40153/2025	SAKTIDHARA MISHRA	2025-12- 29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  1. Synopsis and Date Chart not page marked. 2. Paragraph declaration not correct. 3. Ann.1 page 12, Ann.2 page 19 and 20 not legible. 4. One blank page between page 6 and 7 be deleted.
63	D- ABLAPL/40456/2025	KASHINATH PATTANAİK	2025-12- 29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  .Signature of the deponent in affidavit and V.nama does not tally with cause title.
64	D- ABLAPL/40468/2025	SUBASH CHANDRA MOHANTY	2025-12- 29	LAAWS Rs-10/- to be filed in v. nama.
65	D- CRLMC/39908/2025	DEVASHIS PANDA	2025-12- 29	1. TR case number not correctly furnished in Being aggrieved at page no.4.
66	D- ABLAPL/40329/2025	PARTHA SARATHI DAS	2025-12- 29	1.O.p No -1 not signed in V.nama.
67	D- CRLMC/40640/2025	KARUNAKAR GAYA	2025-12- 29	1. As per mentioned in Index Annex-3 not filed and not page marked in Index.
68	D-WP(C)/54681/2025	JAGAMOHAN PATTANAİK	2025-12- 29	4-AFFIDAVIT/VERIFICATION NOT PROPER.  Occupation not mentioned in the affidavit.
69	D- BLAPL/40253/2025	CHIRANJIB ROUT	2025-12- 29	i) Paragraph sl. no. not correct after sl. no. 8 of the petition and Affidavit. ii).Petition not correctly addressed to Honorable Court
70	D-MSA/54821/2025	PRADEEP KUMAR DASMOHAPATRA	2025-12- 29	Not properly addressed in the I.As.

71	D-MSA/54837/2025	PRADEEP KUMAR DASMOHAPATRA	2025-12-29	Not properly addressed in the I.As.
72	D-WP(C)/54493/2025	SUBHADUTTA ROUTRAY	2025-12-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
73	D-WP(C)/54207/2025	NIHAL RATH	2025-12-29	14-NOT PROPERLY INDEXED. Name of petitioner not correct in index
74	D-WP(C)/54497/2025	SUBHADUTTA ROUTRAY	2025-12-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
75	D-BLAPL/40347/2025	AMIT KUMAR SAHU	2025-12-29	i) Page no. 10 not properly placed.
76	D-CRLA/38917/2025	MANAS KUMAR CHAND	2025-12-29	Status of appellant not furnished
77	D-WP(C)/54962/2025	MAHESWAR MOHANTY	2025-12-29	1.D.C.Fee of Rs.12/- to be paid on C.T.
78	D-WP(C)/54655/2025	PADMANAV BHUTIA	2025-12-29	Copy of Order No. 24782 dtd 30.12.2024 mentioned in para-9 body of the petition not tally with under Annex-7.
79	D-WP(C)/54495/2025	SUBHADUTTA ROUTRAY	2025-12-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-BLAPL/40207/2025	SITIKANT MISHRA	2025-12-29	i) Synopsis and Date chart not filed.
81	D-ABLAPL/40324/2025	LALATENDU SAMANTARAY	2025-12-29	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. PS number not correctly furnished in synopsis.
82	D-CRLA/40550/2025	DUSHMANTA SAHOO	2025-12-29	1.,D.C.Fees Rs.23.85 to be paid 2. Status of appellant not furnished 1-Year of trial court case No.wrongly furnished in synopsis,entire appeal memo and I.As. 2-Sentence u/s.29 of N.D.P.S.Act not awarded by trial court but it is mentioned in entire brief
83	D-CRLMC/40327/2025	SIBA PRASAD SAHOO	2025-12-29	1. Certified copy of annex-1 not filed.
84	D-WP(C)/54288/2025	SIBA RANJAN POLAI	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
85	D-WP(C)/54741/2025	NIHAL RATH	2025-12-29	annexure-12 not filed.
86	D-WP(C)/54855/2025	KAPILA CHARAN NAYAK	2025-12-29	H.C.B.A.W.F.Fee Rs.50.00 not paid in V>Nama
87	D-WP(C)/54911/2025	ABHIRAM SWAIN	2025-12-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
88	D-WP(C)/54922/2025	ABHIRAM SWAIN	2025-12-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.

89	D-WP(C)/54904/2025	ABHIRAM SWAIN	2025-12-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
90	D-WP(C)/54276/2025	SIBA RANJAN POLAI	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
91	D-CRLA/38331/2025	DEBI PRASAD DHAL	2025-12-29	1-Date chart not signed, 2-C.copy of judgement dtd.20.01.2009 be kept in proper place, 3-Trial court case Nos. not mentioned in being aggrieved para, 4-Crl.Appeal case Nos.wrongly furnished in prayer para
92	D-CRLA/40203/2025	KISHORE KUMAR NAIK	2025-12-29	Appeal memo and Annexures are not in proper place,put up for S.R. thereafter
93	D-WP(C)/54915/2025	ABHIRAM SWAIN	2025-12-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
94	D-WP(C)/54291/2025	SIBA RANJAN POLAI	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
95	D-CMP/54908/2025	SUBHADUTTA ROUTRAY	2025-12-29	Address of O.Ps No-2 and 3 not mentioned in the Petition.
96	D-CMP/54153/2025	UMA CHARAN MISHRA	2025-12-29	20-VERNACULAR CERTIFICATE NOT FURNISHED. Pages under A-4 be arranged properly.2.O.Ps No-54 to 57 made parties vice deceased JDR No-32 not yet substituted and O.Ps No-59 to 61 are strangers be corrected.
97	D-RSA/54981/2025	RANJAN KUMAR ROUT	2025-12-29	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED Put up for further S.R after filing the C.Copy of Both the Decree of the Courts below for assessment of C.Fee and after rectification.
98	D-WP(C)/54282/2025	SIBA RANJAN POLAI	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
99	D-CRLREV/37838/2025	PRAKASH KUMAR MISHRA	2025-12-29	1. Period of Delay 1408 days delay. I.A. not filed 2.Vakalatnama properly stamped, Executed and accepted - Not proper. 3. Code Not correct. 4. C.T. case .no 163/2018 may not relate to P.S.case no. 7/2019
100	D-WP(C)/54293/2025	SIBA RANJAN POLAI	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
101	D-CMP/54338/2025	SUVASHISH PATTANAIK	2025-12-29	Date of order be corrected at Page-1 of the Petition.
102	D-CRLREV/40189/2025	SURESH KUMAR JENA	2025-12-29	Code not correct 2. case no not furnished in being aggrieved para.
103	D-CRLREV/40194/2025	ARIJEET MISHRA	2025-12-29	Code not correct

104	D- CONTC/53039/2025	ADV	2025-12-29	i) Cause title of W.A. no.3497/2024 not filed.ii) For further S.R.
105	D- CRLREV/40503/2025	GEETANJALI MAJHI	2025-12-29	1. Date of notice not mentioned in the prayer. 2.Original copy of notice not filed.3. Provision of law not furnished in I.A. petition
106	D-WP(C)/55005/2025	BISHNU PRASAD PRADHAN	2025-12-29	Year of the case in Synopsis and Date Chart not correctly furnished.
107	D- CONTC/52926/2025	ADV.	2025-12-29	i) Paragraph no. not correct in the affidavit.
108	D- ABLAPL/40142/2025	DIBYA JYOTI SAHOO	2025-12-29	i) Sl. no. of the petition after -6 not correct.ii) Address of the deponent not correct in declaration of the affidavit
109	D-WP(C)/54543/2025	ASHOK KUMAR SARANGI	2025-12-29	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Page no.13 not properly scanned. 2. Paragraph no. not furnished in declaration
110	D-WP(C)/54918/2025	ABHIRAM SWAIN	2025-12-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
111	D- CONTC/53040/2025	ADV	2025-12-29	i) For further S.R. after filing of cause title of W.A. no. 16/2025.
112	D- BLAPL/40472/2025	BIDYALOK MOHAPATRA	2025-12-29	Case pending before the Lower Court incorrectly mentioned in the Petition.
113	D- BLAPL/40429/2025	AMULYA RATNA PANDA	2025-12-29	1. Date of Disposal of BLAPL 2469 of 2024 mentioned in reference certificate not correct
114	D-WP(C)/55064/2025	SOUMYA RANJAN MOHANTY	2025-12-29	D.C.fee of Rs.48/- to be paid in cause title.
115	D- ABLAPL/40135/2025	BHABANI SANKAR DAS	2025-12-29	i) Sl. no. 2 of the affidavit not correct.
116	D-WP(C)/53064/2025	MIHIR KANTA RATH	2025-12-29	Date of copy of letter vide annex-5 not tally with Index
117	D- BLAPL/40110/2025	SUSHANTA KUMAR SAMANTARAY	2025-12-29	i) Annexure -2 not mentioned in petition.ii) Date of Rejection order not correct in para-4 of the petition
118	D-WP(C)/54008/2025	BIPIN KUMAR NAYAK	2025-12-29	Page marking not tally with Index and Book mark.
119	D- ABLAPL/40123/2025	SAMARENDRA BAHADUR	2025-12-29	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
120	D- BLAPL/40477/2025	JYOTIRMAYA SAHOO	2025-12-29	14-NOT PROPERLY INDEXED.
121	D- BLAPL/40491/2025	AMLAN SHAKTI PAUL	2025-12-29	1.Free copy/Certified copy of Rejection order not filed. 2.Petitioners name mentioned in the Application not tally with the signature put in V.nama. 3.Petitioners signature not attested by the Jail Authority
122	D- BLAPL/40114/2025	SANJIB KUMAR BHANJADEO	2025-12-29	i) H.C.B.A.M.W.S. of Rs. 50/- not paid.
123	D-WP(C)/54660/2025	PADMANAV BHUTIA	2025-12-29	Copy of Order No. 24782 dtd 30.12.2024 mentioned in the para-9 body of the petition not

				tally with under Annex-7.2. Page no.s 25 and 26 not neat and legible
124	D-ABLAPL/40131/2025	DIBYAJYOTI SAHOO	2025-12-29	i) C.T. case no. in cause title, para -1 and prayer of the petition not tally with Annexure-1.ii) page -13 not legible.
125	D-WP(C)/55119/2025	ASIM KISHORE PAL	2025-12-29	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
126	D-ABLAPL/40147/2025	UMA SHANKAR PATEL	2025-12-29	1. Deficit Court Fee of Rs.2 to be paid on Petition. 2. PS Case No. and Date mentioned under Ann.1 in Para 2 and 4 not correct.
127	D-WP(C)/55112/2025	SUBASH CHANDRA ROUSTRAY	2025-12-29	Page nos. 50 51 and 53 not neat and legible.
128	D-BLAPL/40246/2025	BISWAJIT PASAYAT	2025-12-29	signature of the executants not tally with rej. order
129	D-BLAPL/40493/2025	RAJJEET ROY	2025-12-29	14-NOT PROPERLY INDEXED.
130	D-WP(C)/52062/2025	SUDHIR KUMAR MALLICK	2025-12-29	RP case no. not mentioned in petition.
131	D-BLAPL/40249/2025	SURYAKANTA DWIBEDI	2025-12-29	1. As pr index annex.2 not mentioned in the para.5 of petition
132	D-CMP/54674/2025	GOPINATH MISHRA	2025-12-29	1-COURT FEE IS DEFICIENT.
133	D-BLAPL/40250/2025	ABHISIDDHANTA SAHOO	2025-12-29	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.C. fee Rs.50/- to be paid in v.nama.
134	D-WP(C)/54758/2025	AMIT PRASAD BOSE	2025-12-29	RESPONDENT NO 3 AND 4 ADDRESS NOT GIVEN
135	D-ABLAPL/40124/2025	SOUMYA JYOTI BISWAL	2025-12-29	i) Page mark of the annexure-3 in Book mark not tally with Index.ii) ABLAPL no. not correct in book mark under annexure-4.iii) Page no. 47 not properly placed.iv ) Date of charge sheet mentioned in index and book mark not tally with annexure-5.
136	D-CMP/54831/2025	ALOK KUMAR MOHANTY	2025-12-29	CMP be Page Marked in the Index.
137	D-WP(C)/54186/2025	KRISHNA CHANDRA SAHU	2025-12-29	Index and book mark page marking not tally. Page 14 and 15 not neat. Page 41 and 42 not found
138	D-ABLAPL/40176/2025	TUKUNA KUMAR MISHRA	2025-12-29	1. Page marking of Synopsis and Date Chart not proper.
139	D-ABLAPL/40319/2025	BHARAT BHUSAN ROUSTRAY	2025-12-29	1. Page no.8 Annex-1 not exhibited
140	D-CMP/54045/2025	DURGA PRASAD PATTANAIK	2025-12-29	3-AUTHENTICATION FEE IS DEFICIENT.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 29-12-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
---------------	----------------------	--------------------	---	----------------------------